

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3242
ANSWERED ON:31.08.2012
AMBULANCE SERVICE TO PATIENTS
Kodikunnil Shri Suresh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the critical patients are being transported in make shift goods vehicles or vans as ambulance without required safety specifications or medical equipments thereby playing with their lives;
- (b) if so, the details thereof;
- (c) whether any guidelines exist in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a): No such information has come to the notice of the Ministry of Health & Family Welfare in the recent past.
- (b): Does not arise in view of (a) above.
- (c) to (e): Public Health being a State subject, ambulance services in States /UTs are being provided by respective State/UT Governments. Different States have different models depending upon their requirement and suitability. However, an expert committee has been constituted by the Ministry of Road Transport & Highways to formulate "National Ambulance Code" along with detailed specifications for various types of ambulances.